

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.02.2022

ORDER NO. 36 of 2022

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** on **15.02.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 15.02.2022 At 10:30 A.M.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/Misc/50452/2021 in C/50192/2021 M/s. Abans Jewels (P) Ltd. vs. CC, New Delhi C/EH/50585/2021 in C/50197/2021 M/s. Kesari Jewellery Marketing vs. CC, New Delhi C/50165/2021 M/s. Roots Network LLP vs. CC, New Delhi C/50166/2021 M/s. Insat Export (P) Ltd. vs. CC, New Delhi

Note:

1. The Division Bench as per Roster Order No. 16 of 2022 will sit after the hearing of the above matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar